

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5707
ANSWERED ON:30.04.2013
TERROR FUNDING
Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that the probe by the National Investigation Agency has led to recovery of cash for terror funding recently; and
(b) if so, the details thereof and the follow up action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Yes, Madam.

(b): a total of Rs. 38.20 lakhs has been seized and 11 bank accounts frozen by NIA during the investigation of three cases. All the cases are under trial stage.

Government has constituted a Terror Funding & Fake Currency Cell(TFFC) in the National Investigation Agency (NIA) to focus on Terror Funding and Fake Currency Cases. Government is also pursuing/monitoring these cases closely for expeditious trial and prosecution.